

By Fax.
OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, DISTRICT SOLAN.
No. D&SJ/SLN/EC/F-150/2017-
Dated Solan the 24.03.2018.

To

- 1) The Additional District and Sessions Judge-I & II, Solan.
- 2) The Senior Civil Judge-cum- CJM, Solan.
- 3) The Senior Civil Judge-cum-ACJM, Kasauli and Nalagarh, District Solan, Himachal Pradesh.
- 4) The Secretary, DLSA, Solan, H.P.
- 5) The Civil Judge-cum- JMIC, Solan-I & II, Nalagarh, Arki, and Kandaghat, District Solan, H.P.
- 6) The Mobile Traffic Magistrate, Solan and Sirmaur at Solan, District Solan, H.P.

Subject: Regarding a lecture on "Effective Court Management for Speedy Justice" scheduled to be held on 31st March, 2018 in the New Auditorium High Court of Himachal Pradesh for Judicial Officers posted in Civil and Sessions Divisions, Shimla, Solan, Sirmaur, Kinnaur, Bilaspur and Officers on deputation/ posted in Shimla.


Sir/Madam,

"Jai Hind"

I am to enclose herewith the copy of a letter No. HPJA/ECM/ &SJ/2018- 6384 to 6455 dated 24.03.2018 received from the Deputy Director, Himachal Pradesh Judicial Academy, Ghandal, P.O. Shakrah, Sub Tehsil, Dhami, District Shimla, wherein it has informed that that Himachal Pradesh Academy is going to organize a lecture on "Effective Court Management for Speedy Justice" scheduled to be held on 31st March, 2018 **in the New Auditorium High Court of Himachal Pradesh** to be delivered by the Hon'ble Shri Justice Deepak Gupta, Judge, Hon'ble Supreme Court of India, for Judicial Officers posted in Civil and Sessions Divisions, Shimla, Solan, Sirmaur, Kinnaur, Bilaspur and Officers on deputation/ posted in Shimla.

You are, therefore, requested to attend the said event on the **scheduled date and time** and not to ask for exemption from attending the event, it being a very special and rare event, except in **extreme emergency**.

Yours faithfully,


(Bhupesh Sharma)

District and Sessions Judge,
Solan, District Solan, H.P.

Encls: As above.

Endst.No. D&SJ/SLN/EC/F-150/2018- 2358 Dated: 24.03.2018.

Copy is forwarded to:-

- 1) The Director, Himachal Pradesh Judicial Academy, Ghandal, P.O. Shakrah, Sub Tehsil, Dhami, District Shimla, with reference to letter No.HPJA/ECM/ &SJ/2018- 6384 to 6455 dated 24.03.2018
- 2) The Civil Nazir of this office.
- 3) The System Officer/ Assistant Programmer of this office with the direction to upload the same in the website of District Courts, Solan and also to send the same to all the concerned Judicial Officers through e-mail.
- 4) Guard file.


District and Sessions Judge,
Solan, District Solan, H.P. ✓

Encls: As above.



HIMACHAL PRADESH JUDICIAL ACADEMY

GHANDAL, P.O. SHAKRAH, SUB TEHSIL DHAMI, DISTRICT SHIMLA - 171011
[Est. vide Notification No. Home (E) 3-17/2003-II dated 24th November 2015]

Phone: 0177-2779960
e-Mail: ja-hp@nic.in

Telefax: 0177-2779960
Web: www.hpsja.nic.in

Ref. No. HPJA/ECM&SJ/2018

Dated: 24.3.2018

To

The Ld. Registrar General,
Hon'ble High Court of Himachal Pradesh,
Shimla, H.P.

Subject: Regarding a lecture on "Effective Court Management for Speedy Justice" scheduled to be held on 31st March, 2018 in the New Auditorium High Court of Himachal Pradesh for Judicial Officers posted in Civil & Sessions Divisions, Shimla, Solan, Sirmour, Kinnaur, Bilaspur and Officers on deputation/ posted in Shimla.

Sir,

"Jai Hind"

I have the honour to submit that Himachal Pradesh Judicial Academy is going to organize a lecture on "Effective Court Management for Speedy Justice" scheduled to be held on 31st March, 2018, in the New Auditorium High Court of Himachal Pradesh to be delivered by Hon'ble Shri Justice **Deepak Gupta, Judge, Hon'ble Supreme Court of India** for the Judicial Officers posted in Civil & Sessions Divisions, Shimla, Solan, Sirmour, Bilaspur, Kinnaur and Officers on deputation/posted in Shimla. The following Judicial Officers have been nominated to attend the aforesaid lecture on 31.3.2018:

S. No.	Name of the Officer	Designation	Place of posting
District Judges/Addl. District Judges /Senior Civil Judges /Civil Judges:-			
SHIMLA			
1.	Sh. Sushil Kukreja	Presiding Officer, Labour Court-cum-Industrial Tribunal	Shimla

*Deepak
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24/3/2018*

2.	Sh. S.L. Sharma	Special Judge, POSCO,	Chakkar, Shimla
3.	Sh. Virender Singh	District & Sessions Judge	Shimla
4.	Sh. Rajesh Kumar Verma	President District Consumer Disputes Redressal Forum	Shimla
5.	Sh. Virender Sharma	District & Sessions Judge (Forest)	Shimla
6.	Sh. Yashwant Singh	LR-cum-Secretary (Law) to the Govt. of H.P.	Shimla
7.	Dr. Baldev Singh	Registrar, Lokayukta, H.P.	Shimla
8.	Sh. Prem Pal Ranta	Member Secretary, H.P. State Legal Services Authority	Shimla
9.	Sh. Madan Kumar	Addl. District & Sessions Judge-I	Shimla
10.	Sh. Barinder Thakur	Addl. District & Sessions Judge, CBI, Court	Shimla
11.	Mrs. Aparna Sharma	Addl. District & Sessions Judge-II	Shimla
12.	Sh. Ranjeet Singh	Senior Civil Judge-cum-CJM	Shimla
13.	Mrs. Anuja Sood	Addl. Secretary (Law) to the Govt. of H.P.	Shimla
14.	Sh. Gaurav Mahajan	Administrative Officer, H.P. State Legal Services Authority	Shimla
15.	Sh. Pankaj	Senior Civil Judge-cum-ACJM	Court No. 1, Rohru
16.	Mrs. Gurmeet Kaur	Senior Civil Judge-cum-ACJM	Court No. 1, Shimla
17.	Sh. Vivek Sharma-II	Secretary, District Legal Services Authority	Shimla and Kinnaur
18.	Sh. Sidharth Sarpal	Senior Civil Judge-cum-ACJM	Court No. 2, Shimla
19.	Sh. Surya Prakash	Senior Civil Judge-cum-ACJM	Theog
20.	Ms. Manisha Goyal	Civil Judge -cum-JMIC	Court No. 3, Shimla
21.	Sh. Baljeet	Civil Judge -cum-JMIC	Shimla and Kinnaur
22.	Ms. Abha Chauhan	Civil Judge -cum-JMIC	Court No. 4, Shimla
23.	Sh. Ajay Kumar	Civil Judge -cum-JMIC	Jubbal

24.	Sh. Vivek Kaisth	Civil Judge -cum-JMIC	Chopal
25.	Ms. Kanika Gupta	Civil Judge -cum-JMIC	Court No.5, Shimla
26.	Ms. Deepali Gambhir	Civil Judge -cum-JMIC	Court No. 6, Shimla
27.	Shri Jaspreet Singh Minhas	Civil Judge -cum-JMIC	Court No. 2, Rohru
28.	Ms. Vatsala Chaudhary	Civil Judge -cum-JMIC	Court No. 7, Shimla

District Judges/Addl. District Judges /Senior Civil Judges/Civil Judges:-
KINNAUR

1.	Sh. P. S. Samyal	District & Sessions Judge	Kinnaur at Rampur Bushahr
2.	Shri Bhuvnesh Awasthi	Addl. District & Sessions	Kinnaur at Rampur Bushahr
3.	Sh Partap Singh Thakur	Senior Civil Judge-cum-CJM	Kinnaur at Reckong Peo
4.	Sh. Ramnik Sharma	Senior Civil Judge-cum-ACJM	Rampur
5.	Sh. Nikhil Agarwal	Secretary, District Legal Services Authority	Kinnaur at Rampur Bushahr
6.	Sh. Vikas Gupta	Civil Judge-cum-JMIC	Anni

District Judges/Addl. District Judges / Senior Civil Judges/Civil Judges:-
SOLAN

1.	Sh. Bhupesh Sharma	District & Sessions Judge	Solan
2.	Sh. Pawanjit Singh	Additional District & Sessions Judge-1	Solan
3.	Sh. Jaswant Singh	Addl. District & Sessions Judge -II	Solan
4.	Sh Sachin Raghu	Senior Civil Judge-cum-CJM	Solan
5.	Sh. Yajuvender Singh	Senior Civil Judge-cum-ACJM	Court No. 1, Kasauli
6.	Sh. Mohit Bansal	Secretary, District Legal Services Authority	Solan
7.	Sh Kapil Sharma	ACJM,	Nalagarh
8.	Sh. Gaurav Kumar	Mobile Traffic Magistrate	Solan and Sirmour at Solan

9.	Ms. Pratibha Negi	Civil Judge -cum-JMIC	Court No. 1, Solan
10.	Sh. Jitender Kumar	Civil Judge-cum-JMIC	Court No. 2, Nalagarh
11.	Shri Anuj Bahal,	Civil Judge -cum-JMIC	Court No. 2, Solan
12.	Ms. Sonal Thama	Civil Judge -cum-JMIC	Arki
13.	Ms. Vibhuti Bahuguna	Civil Judge -cum-JMIC	Kandaghat

District Judges/Addl. District Judges / Senior Civil Judges/Civil Judges:-
SIRMOUR

1.	Sh. S.C. Kainthla	District & Sessions Judge	Sirmour at Nahan
2.	Sh. Hans Raj	Addl. District & Sessions Judge	Sirmour at Nahan
3.	Dr Abira Basu	Senior Civil Judge-cum-CJM	Sirmour at Nahan
4.	Sh. Vivek Khanal	Senior Civil Judge-cum-ACJM	Court No. 1, Paonta Sahib
5.	Sh. Basant Lal Verma	Secretary, District Legal Services Authority	Sirmour at Nahan
6.	Sh. Aslam Beg	Civil Judge-cum-JMIC	Court No. 2 Paonta Sahib
7.	Ms. Geetika Kapila	Civil Judge -cum-JMIC	Nahan
8.	Ms. Madhvi Singh	Civil Judge -cum-JMIC	Rajgarh

District Judges/Addl. District Judges / Senior Civil Judges/Civil Judges:-
Bilaspur.

1	Sh. Bahadur Singh	District & Sessions Judge	Bilaspur
2	Shri Vikas Bhardwaj	Addl. District & Sessions Judge	Ghumarwin
3	M's. Parveen Chauhan	Senior Civil Judge-cum-CJM	Bilaspur
4	Sh. Sandeep Singh Sihag	Senior Civil Judge-cum-ACJM	Court No. 1, Ghumarwin
5	Ms. Akshi Sharma	Secretary, District Legal Services Authority	Bilaspur
6	Ms. Upasna Sharma	Civil Judge -cum-JMIC	Court No. 2, Ghumarwin
7	Ms. Monika Sombal	Civil Judge -cum-JMIC	Bilaspur

8	Ms. Deepika Thakran	Civil Judge -cum-JMIC	Court No. 3, Gt umarwin
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It is also requested that for this event all Judicial Officers posted in Civil & Sessions Divisions Solan, Kinnaur, Sirmour and Bilaspur would be away from their Headquarters on 30.3.2018 after 2.00 p.m. and therefore, the powers of judicial remand and urgent criminal matters may kindly be conferred to the Executive Magistrates, after 2.00 p.m. on 30.3.2018 till 1.4.2018 morning.

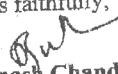
It is also brought to kind notice of the Judicial Officers who have been nominated for attending the aforesaid event, that they will not ask for exemption from attending the event, it being a very special and rare event, except in extreme emergency, further it is expected that officers shall return to their respective place of posting on same day as organized event shall come to end by 2.00 p.m. on 31.3.2018.

It is also mentioned here that "Registration" of participants will start at 10.15 a.m. on 31.3.2018; therefore, nominated participant officers are requested to reach at venue well in time.

This is for kind information and further necessary action, please.

Thanking you,

Yours faithfully,

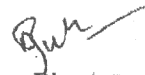

(Avinash Chander)
Deputy Director

Dated: 24.3.2018

Endst. No. HPJA/ECM&SJ/2018

Copy forwarded for information to: 6384-6455

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P. (Hon'ble Patron of the Academy),); with the request to place this letter before His Lordship for kind perusal, please.
2. The Secretary to Hon'ble Mr. Justice Dharam Chand Chaudhary, Judge, High Court of H.P. (Hon'ble President of the Academy); with the request to place this letter before His Lordship for kind perusal, please.
3. The District & Sessions Judge(s), Shimla/Bilaspur/Solan/Kinnaur at Rampur Bushehar and Sirmour at Nahan, H.P. with the request to inform the Judicial Officers posted in your Civil & Sessions Division to attend the said event on the scheduled date and time, please.
4. All the Judicial Officers nominated for attending the above mentioned event (by name); with the request to attend the lecture on the scheduled date.
5. The System Analyst of Academy; with the direction to upload the same in the website of the Academy and also to send the same to all the concerned Judicial Officers through e-mail/SMS.


Deputy Director